

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 92 of 2015

Dated: 21th July, 2015

In the matter of :

Bala Krishna Industries Ltd.

Vs.

Rajasthan Electricity Regulatory Commission & Anr.

.... Appellant (s)

... Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **31.08.2015.**

COURT MASTER